



ASSISTANT GENERAL MANAGER
OFFICE OF INVESTOR ASSISTANCE AND EDUCATION

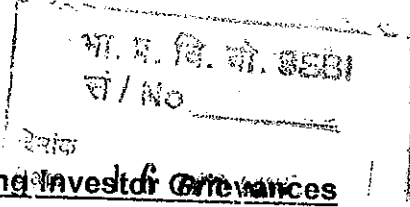
भारतीय प्रतिभूति
और विनिमय बोर्ड
Securities and Exchange
Board of India

OIAE/SD/28424/2015
09 Oct, 2015

Company Secretary/ Compliance Officer

United Diagnostic International Ltd
310, Doctor House,
14, Peddar Road
Mumbai 400002
Maharashtra

Dear Sir / Madam,



Sub: Redressal of Pending Investor Grievances

Please refer to SEBI circular no. CIR/OIAE/1/2014 dated 18/12/2014 advising you to furnish the Authentication details for SEBI Complaints Redress System (SCORES).

It is observed that you have not submitted the requisite information till date. You are therefore advised to submit the said information as per format in Annexure enclosed with the aforesaid circular CIR/OIAE/1/2014 dated 18/12/2014 within 7 days from the date of this letter so as to enable SEBI to create a user name and password to enable you to view and resolve investor grievance in SCORES. The soft copy of the details may also be emailed to scores@sebi.gov.in.

In case you do not have the infrastructure to receive complaints online the same may be intimated to SEBI within 7 days from the date of this letter so that physical copies of complaints can be forwarded to you for redressal.

As on date, the following 2 complaints are pending against the entity for redressal.

Sr. No.	Complaint Registration No.	Name of the Complainant
1.	SEBIP/MH14/0007035/1	SUBHASH CHANDRA DHINGRA / USHA DHINGRA
2.	SEBIP/MH15/0001390/1	B K BHANDARI

You are also advised that in case of failure to redress the investor grievances within 30 days, SEBI shall be constrained to initiate enforcement actions against the company and its directors.

Yours faithfully,


Authorised Signatory

Encl : As Above

सेबी भवन, प्लॉट सं. सी 4-ए, "जी" ब्लॉक, बांद्रा कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051.
दूरभाष : 2644 9950 / 4045 9950 (आई.वी.आर. एस.), 2644 9000 / 4045 9000 फैक्स : 2644 9019 से 2644 9022 वेब : www.sebi.gov.in

SEBI Bhavan, Plot No. C4-A, "G" Block, Bandra Kurla Complex, Bandra (E), Mumbai - 400 051.
Tel.: 2644 9950 / 4045 9950 (IVRS), 2644 9000 / 4045 9000 Fax : 2644 9019 to 2644 9022 Web : www.sebi.gov.in

Complaint Details

Registration No : SEBIP/MH14/0007035/1
Name : SUBHASH CHANDER DHINGRA / USHA DHINGRA
Address : 224, MANDAKINI ENCLAVE, ALAKNANDA
City/Location : NEW DELHI
Pincode : 110019
State : Delhi
Phone No : 1126273919
Mobile No : 9818376611
Email Address : subhashdhingra@hotmail.com
Date of Receipt : 22/12/2014
Letter Date : 18/12/2014
SEBI Inward Number : 56245
Category Assigned : Refund/Allotment/ Dividend/Transfer/ Bonus/Rights/ Redemption/Interest
Nature of Complaint : Non-receipt of Dividend
Complaint Against : United Diagnostic International Ltd
Previous Name(s) : United Diagnostic International Ltd / , ,
Company Name : United Diagnostic International Ltd
Value of Claim : 0
Complaint Details : For necessary action
Attached Document : [View Attachment](#)

Original Complaint
18/12/2014

22/12

S.C. Dhingra

224, Mandakini Enclave,
Alaknanda, New Delhi-110019
18th December, 2014

The Chairman
Securities and Exchange Board of India
C4-A, G-Block, Bandra Kurla Complex,
Bandra (East), Mumbai- 400051

Companies not responding to our letters

Sir,

I am writing this as number of Companies where myself and my family members have Shares. Inspite of several reminders during the last 10 years or so there is no response. A list of companies not responding is enclosed with my & my family Shareholdings.

Could you please advise the status of these companies. These companies may also please be advised to give their annual report and dividend, if declared during the period. I will be grateful for the help.

With regards,

Yours Faithfully,

S.C. Dhingra

S.C. DHINGRA

Former Member U.P. Electricity Regulatory Commission

224, Mandakini Enclave, Alaknanda, New Delhi-110019
Tel: 911-2627 3919, Mob: +91 98 163 76611
E-mail: subhashdhingra@hotmail.com

ब. स. वि. बो. SEBI
व/No 56245
Date 22 DEC 2014

List of Companies not responding

A.K.G. Acoustics (India) Ltd.	UD-100			
Aarey Drugs & Pharmaceuticals Ltd.	ND-200	MD-200		
ABN Granites Ltd.	MD-100			
ADS Diagnostic Ltd.	SCD-200	UD-200		
Alkyl Amines Chemicals Ltd.	SCD-7(Deb.)			
All Seasons Foods Ltd.	MD-100			
Autopal Industries Ltd.	ND-40	MD-80		
Balaji Foods & Feeds Ltd.	UD-200			
Bharat Berg Ltd.	ND-100	MD-100		
Blue Heavens Agro Industries Ltd.	SCD-500			
Boppana Oils Ltd.	SCD-100	UD-100		
Ceeta Polymers Ltd.	ND-100			
Chemcrown (India) Ltd.	SCD-100			
Chinar Exports Ltd.	MD-100			
Dadha Hewlett Industries Ltd.	UD-100			
Dalal Street Finance Co. Ltd.	SCD-1627			
Dataline & Research Technologies (I) Ltd.	SCD-100	ND-100	MD-100	
DCM Hyundai Ltd.	SCD-100			
Deccan Petroleum Ltd.	SCD-200	UD-200	ND-200	MD-200
Deepharna Ltd.	ND-401			
ELB Schliff (India) Ltd.	SCD-100			
Elgi Auto Parts Ltd.	MD-100	ND-100		
Fabworth (India) Ltd.	ND-50 Pref./100 Eq.			
Flex Industries Ltd.	SCD-68	ND-57	MD-57	UD-56
Futura Packaging (India) Ltd.	UD-100			
Ganesh Benzoplast Ltd.	UD-50			
Gelltec Laboratories Ltd.	SCD-100	UD-100		
Gwalior Transmission System Ltd.	UD-100	MD-100		
Hartron Networks Ltd.	UD-400	ND-400		
Hitkari Fibres Ltd. (SRM Energy Ltd.)	UD-100			
H-Lon Hosiery Ltd.	ND-100	MD-100		
Indian Maize And Chemicals Ltd.	SCD-145			
Indo-Maxwell Ltd.	ND-100			
IPCO Packaging Ltd.	SCD-50	UD-50		
ITC Classic Financial Services Ltd.	UD-100			
Jupiter Breweries Industries Ltd.	UD-50			

M. D. Singh

Suraj Holdings	SCD-300			
Technology Plastics Ltd.	ND-200	MD-200		
Terra Agro Technologies Ltd.	UD-300			
Thapar Milk Products Ltd.	SCD-100/10 PCD	ND-100/10 PCD	MD-100/10 PCD	
The Jay Engineering Works Ltd.	SCD-10			
Transasia Carpets Ltd.	SCD-25			
Tulsa Alloy Castings Ltd.	SCD-300	UD-300	ND-300	MD-300
United Diagnostic International Ltd.	SCD-50	UD-50		
U.G. Hotels & Resorts Ltd.	SCD-200	UD-200		
Videcon International Ltd.	ND-15			
V.P. Polycor Ltd.	SCD-200	UD-100		
Western India Sugar & Chemicals (I) Ltd.	UD-100/20 PCD			
Western Piques (I) Ltd.	UD-100/65 PCD			
Yogi Pharmacy Ltd.	ND-100	MD-100		

Note :

Mr. Subhash Chander Dhingra - S.C.D

Mrs. Usha Dhingra - U.D.

Mr. Nalin Dhingra - N.D.

Mr. Mukul Dhingra - M.D.

M. D. Dhingra

Kukarsons (Indo-French) Exports Ltd.	ND-200	MD-200		
L.D. Textile Industries Ltd.	UD-50			
Laser Lamps (Haryana) Ltd.	UD-100	MD-100		
M.P. Carbide & Chemicals Ltd.	SCD-100			
M.P. Uni-Magna Tech Ltd.	UD-100			
M.P. United Chemicals and Pesticides Ltd.	UD-100			
Mideast Integrated Steels Ltd.	SCD-100			
Montari Leather Ltd.	SCD-100/20			
Mothercare (India) Ltd.	SCD-155	UD-155		
NCL Alitek & Seccolor Ltd.	UD-25	MD-12		
Organic Chemolils Ltd.	UD-197			
Pantape Magnetics Ltd. (DCW Ltd.)	UD-50			
Parasrampuriah Synthetics Limited	MD-33			
Pegasis Apparels Ltd.	ND-200	MD-100		
Pentokey Organy (I) Ltd.	SCD-100			
Polar Marmo Agglomerates Ltd.	MD-400			
Pradeep Drug Company Ltd.	ND-100			
Premier Plantations Ltd.	UD-100	ND-100		
Premier Vinyl Flooring Ltd.	SCD-200	UD-200		
Prestige Foods Ltd.	ND-100			
Pro Fin Capital Services Ltd.	MD-200			
Protchem Industries	MD-100			
Protech Circuit Breakers Ltd.	MD-100			
Protech Electromech Ltd.	MD-100			
Prudential Capital Markets Ltd.	SCD-200			
Prudential International Ltd.	SCD-100			
Rajasthan Glyoxal Ltd.	SCD-200			
Ravlon Pen Company Ltd.	MD-185			
Relaince Petroleum Ltd.	UD-400 Deb-30	ND-500		
Rikvin Floors Limited	ND-150			
Rishabh Food Products Ltd.	SCD-100			
Sand Plast (India) Ltd.	UD-430			
Saurashtra Chemicals Ltd.	UD-125			
SDFC Finance Ltd.	SCD-100			
Seren Tronics (India) Ltd.	ND-100	MD-100		
Shree Chamundi Mopeds Ltd.	SCD-50	UD-30		
Shree Ram Fibres Ltd.	SCD-1			
Sparr Equipments Ltd.	MD-200			

Handwritten signature

Complaint Details

Registration No : SEBIF/MH15/0001390/1
Name : B K BHANDARI
Address : C -403
: SOM VIHAR
City/Location : NEW DELHI
Pincode : 110022
State : Delhi
Mobile No : 9818357737
Email Address : baldevbhandari2013@yahoo.com
Date of Receipt : 17/03/2015
SEBI Inward Number : 9174
Category Assigned : Refund/Allotment/ Dividend/Transfer/ Bonus/Rights/ Redemption/Interest
Nature of Complaint : Non-receipt of Dividend
Complaint Against : United Diagnostic International Ltd
Previous Name(s) : United Diagnostic International Ltd / , ,
Company Name : United Diagnostic International Ltd
Type of Security : SHARES
Value of Claim : 0
Complaint Details : NON RECEIPT OF DIVIDEND AND ANNUAL REPORTS
Attached Document : [View Attachment](#)

Brig Bk Bhandari
c 403, Som Vihar
New Delhi - 110022

MRB 9818359737 JEB1

Baldev Bhandari 2013 (a)
Gahro - com

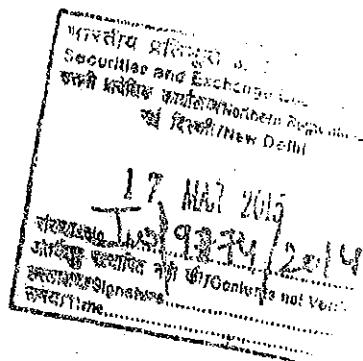
BOB Bhaty, New Delhi
17.3.15

Complaint against following Co's

Dear Sir,

I am hiding shares of the following Co's who are in touch with me regarding any dividend or AGM of any other reports. Pl take suitable action & advise me.

- 1) ZIBI Ind. Fin. Com. Ltd.
- 2) oswal Agro Farm. Ltd.
- 3) oswal Leasing Ltd.
- 4) Arvind Fabrics Ltd.
- 5) Midwest Leasing Fin. Ltd.
- 6) Rakesh Krishna Cement Ltd.
- 7) United Diagnostic Ind. Ltd.
- 8) Maharashtra Expresses. Ltd.
- 9) ROS Insurance Ltd. Fin. Ltd.
- 10) Mazda Leasing. Ind. & Leasing Ltd.
- 11) Arvind Fabrics. Ltd.
- 12) Apasa Leasing & Ind. Ltd.



Brig Bhandari



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भारतीय प्रतिभूति
और विनिमय बोर्ड
Securities and Exchange
Board of India

Office of Investor Assistance and Education

OIAE1/SD/37227/2014
29 Dec, 2014

The Compliance Officer
United Diagnostic International Ltd
310, Doctor House,
14, Peddar Road
Mumbai 400002
Maharashtra

Dear Sir/Madam

1. We forward herewith original complaint(s) received from investor(s) against your company as per the details given below, which have been uploaded in SEBI Complaints Redress System (SCORES) for redressal :

Sr. No.	Complaint Registration No.	Name of the Complainant
1.	SEBIP/MH14/0007035/1	SUBHASH CHANDER DHINGRA / USHA DHINGRA

You are advised to look into the complaints and communicate with the complainants regarding the action taken by you.

2. As per SEBI Circular No.CIR/OIAE/1/2013 dated 17/04/2013 and Circular No. CIR/OIAE/1/2012 dated 13/08/2012, you are required to update the action taken along with supporting documents, if any, electronically in SCORES, within 7 days of receipt of the complaint and resolve the complaint within 30 days after the receipt of the complaint. Please note that Action Taken Report (ATR) in physical form need not be sent to SEBI. The proof of dispatch of your responses to complainants should also be uploaded in SCORES and preserved at your end for future reference.
3. Please note that the action taken by you will not be considered as complete if the relevant details/supporting documents are not entered in SCORES and consequently, the complaints will be treated as pending. Further, failure on your part to update the Action Taken Report in SCORES will be viewed as non redressal of investor complaints and would attract appropriate regulatory action.

Yours faithfully,

Authorised Signatory

Encl : As Above

सेबी भवन, प्लॉट सं. सी 4-ए, "जी" ब्लॉक, बांद्रा कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051.
दूरभाष : 2644 9950 / 4045 9950 (आई.वी.आर. एस.), 2644 9000 / 4045 9000 फैक्स : 2644 9019 से 2644 9022 वेब : www.sebi.gov.in

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Tel.: 2644 9950 / 4045 9950 (IVRS), 2644 9000 / 4045 9000 Fax : 2644 9019 to 2644 9022 Web : www.sebi.gov.in

SEBI IP/MH14/0007035/1

22/12

S.C. Dhingra

224, Mandakini Enclave
Alaknanda, New Delhi-110019
18th December, 2014

The Chairman
Securities and Exchange Board of India
C4-A, G-Block, Bandra Kurla Complex,
Bandra (East), Mumbai- 400051

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With regards,

Yours Faithfully,

S.C. Dhingra
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S.C. DHINGRA

Member U.P. Electricity Regulatory Commission

224, Mandakini Enclave, Alaknanda, New Delhi-110019
Tel: 011-2627 3919, Mob. : +91 98 183 76611
E-mail: subhashdhingra@hotmail.com

श. स. वि. बो. SEBI
सं/No 56245
Date 22 DEC 2014

List of Companies not responding

A.K.G. Acoustics (India) Ltd.	UD-100			
Aarey Drugs & Pharmaceuticals Ltd.	ND-200	MD-200		
ABN Granites Ltd.	MD-100			
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Balaji Foods & Feeds Ltd.	UD-200			
Bharat Berg Ltd.	ND-100	MD-100		
Blue Heavens Agro Industries Ltd.	SCD-500			
Sopana Oils Ltd.	SCD-100	UD-100		
Coeta Polymers Ltd.	ND-100			
Chemcrown (India) Ltd.	SCD-100			
Chinar Exports Ltd.	MD-100			
Dadha Hewlett Industries Ltd.	UD-100			
Dalai Street Finance Co. Ltd.	SCD-1627			
Dataline & Research Technologies (i) Ltd.	SCD-100	ND-100	MD-100	
DCM Hyundai Ltd.	SCD-100			
Deccan Petroleum Ltd.	SCD-200	UD-200	ND-200	MD-200
Deepharma Ltd.	ND-400			
ELB Schliff (India) Ltd.	SCD-100			
Elgi Auto Parts Ltd.	MD-100	ND-100		
Fabworth (India) Ltd.	ND-50 Pref./100 Eq [?]			
Flex Industries Ltd.	SCD-68	ND-57	MD-57	UD-50
Futura Packaging (India) Ltd.	UD-100			
Ganesh Benzoplast Ltd.	UD-50			
Geltec Laboratories Ltd.	SCD-100	UD-100		
Gwalior Transmission System Ltd.	UD-100	MD-100		
Hartron Networks Ltd.	UD-400	ND-400		
Hickari Fibres Ltd. (SRM Energy Ltd.)	UD-100			
H-Lon Hosiery Ltd.	ND-100	MD-100		
Indian Maize And Chemicals Ltd.	SCD-145			
Indo-Maxwell Ltd.	ND-100			
IPCO Packaging Ltd.	SCD-50	UD-50		
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M. D. Singh

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Shree Ram Fibres Ltd.	SCD-1			
Sparr Equipments Ltd.	MD-200			

M. D. Singh

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Thapar Milk Products Ltd.	SCD-100/10 PCD	ND-100/10 PCD	MD-100/10 PCD	
Theray Engineering Works Ltd.	SCD-10			
Transasis Carpets Ltd.	SCD-25			
Tetra Alloy Castings Ltd.	SCD-300	UD-300	ND-300	MD-300
United Diagnostic International Ltd.	SCD-50	UD-50		
U.C. Hotels & Resorts Ltd.	SCD-200	UD-200		
Videcon International Ltd.	ND-15			
V.P. Polycron Ltd.	SCD-200	UD-300		
Western India Sugar & Chemicals (I) Ltd.	UD-100/20 PCD			
Western Pigeons (I) Ltd.	UD-100/65 PCD			
Yogi Pharmacy Ltd.	ND-100	MD-100		

Note :

Mr. Subhash Chander Dhingra - S.C.D

Mrs. Usha Dhingra - U.D. / /

Mr. Nalin Dhingra - N.D.

Mr. Akul Dhingra - M.D.

(Handwritten signature)